

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Appeal No. 49 of 2017 (SZ)

Appellant(s)
M/s. Sreepathi Lab Pvt. Ltd.,
Nalgonda District.

Vs. Respondent(s)
Telangana State Pollution Control
Board, Rep. by its Member Secretary,
Nalgonda.

Legal Practitioners for Appellant(s)
M/s. V. Suthakar,
K.S. Viswanathan,
N. Anantha Kavitha, M.Gopi.

Legal practitioners for respondent(s)
Mr. T. Sai Krishnan for respondent.

Note of the Registry	Orders of the Tribunal
Order No1.	<p>Date: 25th May, 2017</p> <p>Heard the learned counsel appearing for the appellant.</p> <p>Issue notice to the respondent.</p> <p>Mr. T. Sai Krishnan, the learned counsel takes notice for respondent and waive service of notice.</p> <p>The appellant to furnish copy of the appeal memorandum with annexures to the learned counsel appearing for respondent within 2 days.</p> <p>Let the reply be filed within a period of 3 weeks with advance copy to the appellant who is at liberty to file rejoinder, if any within a period of one week thereafter.</p> <p>List the matter on 20.07.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>